

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/16439/2025	CHETABANI DAS VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// () //	
2	D-BLAPL/16440/2025	JAYANTA BARIHA @ KARE VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NAWAPARA /235 /2024 () //	
3	D-BLAPL/16450/2025	RAVI RAJ VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /32 /2025 () //	
4	D-BLAPL/16462/2025	ASHISH KUMAR DHAL @ ASISH KUMAR DHAL VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /27 /2025 () //	
5	D-BLAPL/16464/2025	KIRTIKESHARI MISHRA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /34 /2025 () //	
6	D-BLAPL/16472/2025	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	MANAS RANJAN DHAL VS	MALKANGIRI /464 /2021 () //	
7	D-BLAPL/16475/2025	SARAT KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BALIMI /69 /2025 () //	
8	D-BLAPL/16476/2025	SARBESWAR MAHAKUD VS STATE OF ODISHA	ABHAS MOHANTY VS	// () //	
9	D-BLAPL/16477/2025	SATISH VISWAKARMA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	ORIENT /120 /2014 () //	
10	D-BLAPL/16479/2025	SARAT KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BALIMI /60 /2025 () //	
11	D-BLAPL/16480/2025	RAILU BISOI VS STATE OF ODISHA	ABHAS MOHANTY VS	// () //	

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12	D-BLAPL/16481/2025	BINOD PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /1 /2025 () //	
13	D-BLAPL/16483/2025	SARAT KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BALIMI /65 /2025 () //	
14	D-BLAPL/16484/2025	KANHU PRADHAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //	
15	D-BLAPL/16485/2025	HALA DHARA SANTA @ HALDHAR SANTA VS STATE OF ODISHA	ABHAS MOHANTY VS	JHARIGAM /68 /2025 () //	
16	D-BLAPL/16487/2025	SARAT KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BALIMI /59 /2025 () //	
17	D-BLAPL/16491/2025	SARAT KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BALIMI /92 /2025 () //	
18	D-BLAPL/16493/2025	PRAMOD KUMAR PARIDA @ PAMA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SATYABADI /61 /2025 () //	AOD20250000498C202500013
19	D-BLAPL/16494/2025	ROHIT KUMAR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DEOGARH /564 /2024 () //	
20	D-BLAPL/16495/2025	SUDHAKAR KISAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	LAIKERA /418 /2024 () //	AOR20220003722C202500087
21	D-BLAPL/16496/2025	DEBUDUTTA BHOI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NEMALO /162 /2024 () //	
22	D-BLAPL/16498/2025	MITHUN JENA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /248 /2024 () //	AOR20220001648C202500056
23	D-BLAPL/16501/2025	BHOLA DAS	SMRUTI RANJAN ROUT	MAHANGA /109 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/16508/2025	PRUTHWIRAJ TRIPATHY	BIJAY KUMAR BEHERA	TOMANDO /36 /2025	
	BLAPL/5647/2025	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)	
		STATE OF ODISHA		TR/000070/2025	
25	D-BLAPL/16510/2025	MUKESH PRADHAN @ BABUL	RAMA KRISHNA NAIK	BANKI /467 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/16514/2025	AJAYA SABHAPATI	SUCHIT KUMAR NAYAK	ADVA /48 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/16516/2025	GANESH BEHERA	AMITAV TRIPATHY	CHANDAPUR /8 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/16520/2025	PITABAS BAGH	AMITAV TRIPATHY	ORKEL /26 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/16522/2025	DEEPAK PATRA @ DIPU	JYOTIRMAYA SAHOO	GOPALPUR /97 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/16530/2025	GURU KHARA	RAJIB LOCHAN PATTNAIK	PADWA /152 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/16531/2025	PRADEEPTA KUMAR SAMANTASINGHAR	KABIRAJ PRADHAN	BANIGOCHA /43 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/16533/2025	CHITRASEN KANHAR	AMULYA RATNA PANDA	GOCHHAPADA /114 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/16534/2025	MANIKA SISA @ MANIK SISA	RAJIB LOCHAN PATTNAIK	MACHHKUND /21 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/16538/2025	DEBA JANI	RAJIB LOCHAN PATTNAIK	KHATIGUDA /57 /2022	
		VS	VS	()	

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35	D-BLAPL/16542/2025	STATE OF ODISHA BALABHADRA @ SANTOSH PADHI VS	SWAGATIKA SAHOO VS	// POTTANGI /132 /2023 ()	
36	D-BLAPL/16547/2025	STATE OF ODISHA CHANDAN KAR VS	AMULYA RATNA PANDA VS	// JALESWAR /224 /2025 ()	
37	D-BLAPL/16548/2025	STATE OF ODISHA SANATAN @ KUNAL SUNA VS	BIJAYA KUMAR RAGADA VS	// LOISINGHA(BOLANGIR) /101 /2025 ()	
38	D-BLAPL/16551/2025	STATE OF ODISHA DILLIP KUMAR SINGH @ TUNA @ DILLIP SINGH VS	AMULYA RATNA PANDA VS	// / 0 ()	
39	D-BLAPL/16552/2025	STATE OF ODISHA SURENDRA DALAI @ OKILA VS	MANORANJAN PADHY VS	// NACHUNI /74 /2023 ()	AOD20220003086C202500087
40	D-BLAPL/16555/2025	STATE OF ODISHA MUNNA MAHATO VS	AMULYA RATNA PANDA VS	// SEMILLIGUDA /33 /2021 ()	
41	D-BLAPL/16556/2025	STATE OF ODISHA ABDA KHATOON VS	AKSHAYA KUMAR SUBUDHI VS	// / 0 ()	
42	D-BLAPL/16557/2025	UNION OF INDIA NIRANJAN PATAJOSHI @ NIRANJAN PATTJOSHI @ SANJIT MISHRA VS	SANJIT MISHRA VS	// SPECIAL CRIME UNIT /14 /2023 ()	
43	D-BLAPL/16558/2025	STATE OF ODISHA SEKH BASIR VS	MANORANJAN PADHY VS	// JEYPORE TOWN /219 /2020 ()	AOD20220003086C202500088
44	D-BLAPL/16559/2025	STATE OF ODISHA BABULA NAYAK VS	SANJIT MISHRA VS	// Maitri Vihar PS /132 /2025 ()	
45	D-BLAPL/16561/2025	STATE OF ODISHA SADGURU SARAN PANDA VS	RAJIV KUMAR MAHANTA VS	// KEONJHAR TOWN /112 /2025 ()	AOR20220001245C202500032
		STATE OF ODISHA		//	

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46	D-BLAPL/16563/2025	RAHUL SARKAR VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MOTU /13 /2025 () //	AOR20220001303C202500018
47	D-BLAPL/16564/2025	DAKA NAYAK @ DAKUA @ BIPIN NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /225 /2022 () //	
48	D-BLAPL/16566/2025	BIKASH MUNDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /397 /2023 () //	
49	D-BLAPL/16567/2025	SUMIT PODAR VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// () //	AOD20240000012C202500108
50	D-BLAPL/16575/2025	MILAN MAJHI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SARANGADA /79 /2025 () //	
51	D-BLAPL/16577/2025	KANHA @ ARABINDA SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	BHUBAN /550 /2024 () //	
52	D-BLAPL/16578/2025	N. RABINDRA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /368 /2025 () //	
53	D-BLAPL/16579/2025	NILANCHAL DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /181 /2025 () //	
54	D-BLAPL/16580/2025	BIBHUTI BEHERA @ BUDU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /560 /2024 () //	
55	D-BLAPL/16582/2025	BULCHAN DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //	
56	D-BLAPL/16585/2025	MARIYAN PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //	
57	D-BLAPL/16588/2025	LITUNA BISWAL @ RAJA	AMITAV TRIPATHY	GHANTAPADA /129 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/16591/2025	RATAN PRADHANI @ HALLU	AMITAV TRIPATHY	GHANTAPADA /129 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/16593/2025	GURU GOLARY	RAJIB LOCHAN PATNAIK	CHITRAKONDA /177 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/16594/2025	SRIDHAR SAHU	AMITAV TRIPATHY	GHANTAPADA /129 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/16596/2025	SESHA @ SESA PRADHAN	AMITAV TRIPATHY	GHANTAPADA /129 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/16597/2025	MUKUNDA BHUYAN	SAUBHAGYA KETAN NAYAK	JARADA /438 /2023	AOR20220001207C202500067
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/16599/2025	BIKASH SANDHA @ BIKASH	AMITAV TRIPATHY	GHANTAPADA /129 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/16601/2025	ROHIT JENA	RAJIB LOCHAN PATNAIK	PADWA /152 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/16602/2025	RAJESH BAGH @ GUNTHI	AMITAV TRIPATHY	GHANTAPADA /129 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/16607/2025	HRUSIKESH THAPA @ AMJAT THAPA	ANIRUDHA DAS	RAMPUR (SONEPUR) /37 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CMP/22544/2025	MIR SAFDAR ALLI	LINGARAJ SARANGI	//	
		VS	VS	()	
		TARI BIBI		//	
68	D-CMP/22647/2025	TANUJA LENKA	MANAS KUMAR CHAND	//	
		VS	VS	()	

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69	D-CMP/22657/2025	BASUDEV LENKA PRADIPTA ROUT VS RABINDRA ROUT	BIKRAM KESHARI BAL VS	// // 0 //	
70	D-CMP/22672/2025	DILLIP KUMAR BARIK VS RAJANI MOHANTY	ACHYUTANANDA PATTANAİK VS	// 0 //	
71	D-CMP/22674/2025	ANNAPURNA SAHOO VS KHITISHSAMANTA BEHERA	UMA CHARAN MISHRA VS	// 0 //	
72	D-CONTC/22551/2025	BRAHMANANDA DAS VS RAGHURAM LYER, DIRECTOR, HSE ODISHA, BBSR	ADV. VS	// 0 //	
73	D-CONTC/22564/2025	GANGADHAR MOHANTY VS SALINI PANDIT, I.A.S	ADV. VS	// 0 //	
74	D-CONTC/22568/2025	KALIDAS BEHERA VS SURESH PANT, IFS, KHURDA	ADV. VS	// 0 //	
75	D-CONTC/22573/2025	SWADHIN KUMAR KARMI VS SUBRAT KUMAR PANDA, IAS	ADV. VS	// 0 //	
76	D-CONTC/22578/2025	GITANJALI PUROHIT VS SUBRAT KUMAR PANDA, IAS	ADV. VS	// 0 //	
77	D-CONTC/22579/2025	CHITTARANJAN MISHRA VS SUBRAT KUMAR PANDA, IAS	ADV. VS	// 0 //	
78	D-CONTC/22582/2025	SASTHI KUMAR TRIPATHY VS SANTOSH KUMAR UPADHYAY, IPS	JANAKI KANTA MAHAPATRA VS	// 0 //	
79	D-CONTC/22583/2025	NILACHAL PRADHAN VS SUBRAT KUMAR PANDA, IAS	ADV. VS	// 0 //	

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80	D-CONTC/22587/2025	RASMITA PATI VS SUBRAT KUMAR PANDA,IAS	ADV. VS	// ()	
81	D-CONTC/22601/2025	BHARATI SETHY VS ENGINEER IN CHIEF, WATER RESOURCES, ODISHA, BBSR	ASISH CHANDRA RATH VS	// ()	
82	D-CONTC/22611/2025	SUJATA SUNDARI PANIGRAHI VS SUBRAT KUMAR PANDA, IAS	ADV. VS	// ()	
83	D-CONTC/22627/2025	LAKSHMI KUMARI NAIK VS SHALINI PANDIT, IAS	ADV. VS	// ()	
84	D-CONTC/22631/2025	DILLIP KUMAR JENA VS SHALINI PANDIT, IAS	ADV. VS	// ()	
85	D-CRLA/16449/2025	SAGAR SETHY VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	NIKIRAI /179 /2022 ()	
86	D-CRLA/16473/2025	DIBAKARA MAHANTA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	KEONJHAR SADAR /79 /2025 ()	
87	D-CRLA/16486/2025	BIBI GOLARI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JEYPORE MAHILA /1 /2024 ()	
88	D-CRLA/16519/2025	ANIL KUMAR JENA VS STATE OF ODISHA	DEVASHIS PANDA VS	SARANAKUL /3 /2016 ()	AOR20220001247C202500082
89	D-CRLA/16570/2025	JHULU DAS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BARIPADA SADAR /30 /2017 ()	
90	D-CRLMC/16444/2025	NIHAR RANJAN MOHANTY VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	NIKIRAI /121 /2025 ()	
91	D-CRLMC/16448/2025	PRASHANTA KUMAR SAHU	UMA CHARAN MISHRA	//0	

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		VS	VS	()	
		TUNEE SAHU		//	
92	D-CRLMC/16455/2025	AMAR SAHOO	ASHOK KUMAR BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/16459/2025	JAMES NAWEL BARA	BRAJA KISHOR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/16463/2025	BIRASEN MALIK	ASHOK KUMAR SAHOO	RAJKANIKA /15 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/16471/2025	PRAKASH KUMAR SAHOO	SAMVIT MOHANTY	BALIKUDA /177 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/16482/2025	SUBASH BEHERA	SUBHRAJIT SAHOO	AIR FIELD P.S. /81 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/16499/2025	SUBASH JENA @ SUBASH KUMAR JENA	PRASANTA KUMAR SAHOO	KRUSHNA PRASAD /58 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/16505/2025	MANTU JENA	ACHYUTANANDA PATTANAIK	KOREI /236 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/16526/2025	MITU DALEI @ PRADHAN	SIDHARTHA SANKAR RAY (2)	DHARAKOT PS /169 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/16532/2025	KANHA NAYAK @ KANHU	SANTOSH KUMAR MAHANTY	KODALA /355 /2024	AOD2024000024C202500113
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/16535/2025	PINTU @ PANKAJ PASWAN	KULDEEP MOHANTY	PLANTSITE /38 /2025	AOD20240000012C202500107
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/16536/2025	BINOD KUMAR HEMBRAM	HARI PRASAD OJHA	/ /0	
		VS	VS	()	

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103	D-CRLMC/16550/2025	STATE OF ODISHA AJIT SAHU VS	SOUMYA RANJAN MOHANTY VS	// NIHALPRASAD /92 /2025 ()	
104	D-CRLMC/16560/2025	STATE OF ODISHA SHANKAR MAHALI @ PANDA @ PANDA MAHAKI VS	DIPTI RANJAN BHOKTA VS	// AIR FIELD P.S. /339 /2016 ()	
105	D-CRLMC/16562/2025	STATE OF ODISHA KRUSHNA CHANDRA PRADHAN VS	BIBHU PRASAD MOHANTY VS	// KISHORENAGAR (ANUGUL) /148 /2024 ()	
106	D-CRLMC/16568/2025	STATE OF ODISHA BEDA BAG VS	SATYANARAYAN MISHRA VS	// JUNAGARH /268 /2020 ()	AOR20220001303C202500019
107	D-CRLMC/16574/2025	STATE OF ODISHA RABI DORA VS	JAYADEBA BEHERA VS	// RANPUR /232 /2017 ()	
108	D-CRLMC/16590/2025	STATE OF ODISHA LOKANTH BEHERA VS	JAYANTA KUMAR PADHI VS	// KUMBHARAPARA /258 /2023 ()	
109	D-CRLMC/16614/2025	STATE OF ODISHA SUKANTA @ AMAR PRATAP VS	PRADIPTA BEURA VS	// KHUNTUNI /49 /2016 ()	AOD20220004020C202500019
110	D-CRLMP/16466/2025	STATE OF ODISHA SWORNALATA PRUSTY VS	MANAS KUMAR CHAND VS	// //0 ()	
111	D-CRLMP/16490/2025	STATE OF ODISHA RUNU SETHI VS	KABIRAJ PRADHAN VS	// //0 ()	
112	D-CRLMP/16504/2025	STATE OF ODISHA SURYA KANTA TRIPATHY VS	ARIJEET MISHRA VS	// //0 ()	
113	D-CRLMP/16541/2025	STATE OF ODISHA RAMESH CHANDRA BEHERA VS	NIRANJAN LENKA VS	// //0 ()	
		STATE OF ODISHA		//	

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114	D-CRLMP/16589/2025	NALINIKANTA PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
115	D-CRLMP/16598/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// 0 //	AOR20250000161C202500023
116	D-CRLREV/16540/2025	JAYAKRUSHNA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /31 /2022 0 //	
117	D-FAO/22547/2025	STATE OF ODISHA VS RAMESH KUMAR SAHOO	CHANDRAKANTA PRADHAN,A.G.A VS	// 0 //	LOD20240000194C202500285
118	D-FAO/22549/2025	STATE OF ODISHA VS ARJUN BURKHA	CHANDRAKANTA PRADHAN,A.G.A VS	// 0 //	LOD20240000200C202500281
119	D-FAO/22636/2025	MAHESWAR SAHU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
120	D-FAO/22640/2025	BASANTI KUMARI DEI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
121	D-FAO/22645/2025	NRUSINGHA CHARAN SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
122	D-FAO/22650/2025	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS LAXMI SINGH	MANOJ KUMAR MOHANTY VS	// 0 //	
123	D-FAO/22660/2025	AMULYA KUMAR DASH VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //	AOD20220001998C202500039
124	D-MACA/22589/2025	M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS SUMITRA SAHU	BIJOY DASMOHAPATRA VS	// 0 //	
125	D-MACA/22632/2025	JINA BEHERA	DEBASISH PATNAIK	//	

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		VS	VS	0	
126	D-MACA/22633/2025	PUSPALATA PANDA LADUKISHORE RAY	DEBASISH PATNAIK	//	
		VS	VS	0	
127	D-MACA/22641/2025	KANWARPAL SINGH BARSHA MAHARANA	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
128	D-MACA/22652/2025	PRATAP KUMR MOHAPATRA TIKILI @ NIRMALA MOHARANA	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
129	D-MACA/22669/2025	PRATAP KUMAR MOHAPATRA D.M., ORIENTAL INSURANCE CO. LTD.,ANGUL	ADAM ALI KHAN	//	
		VS	VS	0	
130	D-MATA/22637/2025	URMILA GOCHHAYAT RANJAN BEHERA	PRATYUSHA NAIDU	//	
		VS	VS	0	
131	D-MATA/22643/2025	CHANDRAKALA DAS PRAVAS RANJAN SAHU	DEEPALI MAHAPATRA	//	
		VS	VS	0	
132	D-MATA/22648/2025	SASMITA SAHU PRAVAS RANJAN SAHU	DEEPALI MAHAPATRA	//	
		VS	VS	0	
133	D-MATA/22655/2025	SASMITA SAHU LAXMIPRIY SAHOO	MALAYA KUMAR MISHRA	//	
		VS	VS	0	
134	D-MSA/22545/2025	MANOJ KUMAR SAHOO HI TECH MULTIPLEX PVT. LTD.	AFRAAZ SUHAIL	//	AOD20240000544C202500026
		VS	VS	0	
135	D-RSA/22662/2025	ODISHA REAL ESTATE REGULATORY AUTHORITY MANJARI MAHANTA	UMA CHARAN MISHRA	//	
		VS	VS	0	
136	D-RSA/22663/2025	RANGA MAHANTA HOME TOWN RESIDENTS WELFARE TRUST,JAJPUR	TUSAR KUMAR MISHRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-RSA/22671/2025	CHANDRAMANI BEHERA MADANABATI PATRA VS	PREMRAJ GOUDA VS	// // ()	
138	D-RVWPET/22664/2025	EXECUTIVE ENGINEER, R AND B (MECHANICAL) DIVISION, GANJAM SPECIAL PLANNING AUTHORITY, BHADRAK VS	SADASIVA PATRA (1) VS	// // ()	AOD20230000737C202500049
139	D-TRP(C)/22703/2025	ABHAYA KUMAR DAS SUBHASISH KUMAR BEHERA VS	NIRANJAN LENKA VS	// // ()	
140	D-WA/22550/2025	SUBHASHMITA BEHERA STATE OF ODISHA VS	JATESWAR NAYAK,A.G.A VS	// // ()	LOD20240000200C202500280
141	D-WA/22552/2025	SANJAY KUMAR BEHERA STATE OF ODISHA VS	JATESWAR NAYAK,A.G.A VS	// // ()	LOD20240000194C202500284
142	D-WA/22618/2025	PRADEEP KUMAR SAHOO JAI PODH VS	BHOJARAJ SETH VS	// // ()	
143	D-WA/22625/2025	STATE OF ODISHA ODISHA STAFF SELECTION COMM., KHORDHA VS	SURYA NARAYAN PATNAIK VS	// // ()	
144	D-WA/22661/2025	SABYASACHI MOHANTY STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202500282
145	D-WA/22678/2025	SAMAR KESHARI PATTANAİK NIHAR RANJAN PATNAİK AND ANOTHER VS	MANAS RANJAN BAUG VS	// // ()	AOR20220002374C202500098
146	D-WP(C)/22542/2025 WP(C)/15585/2025	STATE OF ODISHA AMIT JYOTI RANJAN SWAIN VS	UPENDRA KUMAR SAMAL VS	// // ()	
147	D-WP(C)/22543/2025	STATE OF ODISHA SWARNALATA PADHY VS	SATYAJIT MOHAPATRA (2) VS	// // ()	
		STATE OF ODISHA		//	

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148	D-WP(C)/22546/2025 WP(C)/15573/2025	ANIL KUMAR DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
149	D-WP(C)/22548/2025	RAYAL ENTERPRISES AND SUPPLIERS, PURI VS CANARA BANK	PRASANTA KUMAR SATAPATHY VS	// 0 //	
150	D-WP(C)/22553/2025	ACHYUTANANDA PANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
151	D-WP(C)/22554/2025	NARAYAN KUMAR KHAITAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //	
152	D-WP(C)/22555/2025	MANABODHA MALIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
153	D-WP(C)/22556/2025	RABINARAYAN JENA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
154	D-WP(C)/22557/2025	ASHOK KUMAR NANDI VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //	
155	D-WP(C)/22558/2025	JUDHISHTHIR MAJHIA@ JUDHISTHIR MAJHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
156	D-WP(C)/22559/2025	PRAVAKAR DANDAPAT VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202500048
157	D-WP(C)/22560/2025	KRUTIBAS BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
158	D-WP(C)/22561/2025	LINKAN SAHOO VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //	
159	D-WP(C)/22562/2025	JUDHISHTHIR @ JUDHISTHIR MAJHI	PABITRA KUMAR NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/22563/2025	NARAYAN KUMAR KHAITAN	BISWAJIT NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/22565/2025	GAGAN BIHARI BEHERA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/22566/2025	RANJIT KUMAR NAYAK	GOPINATH SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/22567/2025	NARAYAN KUMAR KHAITAN	BISWAJIT NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/22569/2025	D.A.V. PUBLIC SCHOOL	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/22570/2025	KAILASH CHANDRA BEHERA	ASHOK KUMAR BEHERA	//	
		VS	VS	0	
		INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA, BBSR		//	
166	D-WP(C)/22571/2025	NARAYAN KUMAR KHAITAN	BISWAJIT NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/22572/2025	KALIA BAGH	SARAT CHANDRA MEKAP	//	
		VS	VS	0	
		COLLECTOR, BALANGIR		//	
168	D-WP(C)/22574/2025	NARAYAN KUMAR KHAITAN	BISWAJIT NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/22575/2025	RABINDRA NATH BALA	PABITRA KUMAR DUTTA	//	
	WP(C)/15589/2025	VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/22576/2025	RANJAN KUMAR JENA	ASHOK KUMAR BEHERA	//	
		VS	VS	0	

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171	D-WP(C)/22577/2025 WP(C)/15593/2025	STATE OF ODISHA MANOJ KUMAR SAHOO @ MANOJ SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // 0	
172	D-WP(C)/22580/2025	ADIKARI BAG VS THE COLLECTOR, BALANGIR	SARAT CHANDRA MEKAP VS	// // 0	
173	D-WP(C)/22581/2025	BHIMASENA BEHERA VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	// // 0	
174	D-WP(C)/22584/2025 WP(C)/15578/2025	SWAGATIKA MOHAPATRA VS STATE OF ODISHA	SWAPNIL ROY VS	// // 0	
175	D-WP(C)/22585/2025	PRADIPTA KUMAR CHHOTRAY VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// // 0	
176	D-WP(C)/22586/2025 WP(C)/15606/2025	PRAGNYA MANJARI PATTANAIAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // 0	
177	D-WP(C)/22588/2025 WP(C)/15586/2025	KRUSHNA CHANDRA ACHARYA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// // 0	
178	D-WP(C)/22590/2025	KUMUDINI DANSANA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // 0	
179	D-WP(C)/22591/2025	GATI BEHERA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// // 0	
180	D-WP(C)/22592/2025 WP(C)/15584/2025	PUSPANJALI SAHU VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	// // 0	
181	D-WP(C)/22593/2025	DIPAK RAM MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // 0	

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182	D-WP(C)/22594/2025	NILAMANI DIBYA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
183	D-WP(C)/22595/2025	NABIN CHANDRA NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
184	D-WP(C)/22596/2025	SUBASINI MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
185	D-WP(C)/22597/2025 WP(C)/15594/2025	BIJAY KUMAR NAYAK VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	// 0 //	
186	D-WP(C)/22598/2025	BIRENDRA BAG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
187	D-WP(C)/22599/2025	M/S BRIJESH AGRAWAL VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //	AOR20220001213C202500028
188	D-WP(C)/22600/2025	DR. KESHAB CHANDRA SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
189	D-WP(C)/22602/2025	ANNAPURNA BEHERA VS THE MANAGING DIRECTOR AND CHIEF EXECUTIVE OFFICER, INDIA BANK	SRINIBASH SATAPATHY VS	// 0 //	
190	D-WP(C)/22603/2025	TEJRAJ PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
191	D-WP(C)/22604/2025	ANJALI MALLIK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
192	D-WP(C)/22605/2025	RAJKISHORE TRIPATHY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
193	D-WP(C)/22606/2025	M/S DREAM INDIA MEDICAL INSTITUTE, KANSARICUDA VS RUBHANBAR ROOPUR		//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/22607/2025	SURENDRA KAIBARTA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/22608/2025	JOGENDRA NATH DANDSENA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/22609/2025	M/S DREAM INDIA MEDICAL INSTITUTE, KANASAR	KUBHA NARAYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/22610/2025	PRABIN KUMAR PATEL	SAGARIKA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/22612/2025	K.SANTOSH KUMAR SENPATI	BINAYA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/22613/2025	AMULYA MAHARANA	PRAMOD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/22614/2025	BHARATI PATEL @ CHOUDHURY	SAGARIKA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/22615/2025	MINA DASH	SAGARIKA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/22616/2025	BIJAYA SAUNT	SAGARIKA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/22617/2025	ARUN KUMAR NAIK	ARIJEET MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/22619/2025	NILAMANI CHOUDHURY	SAGARIKA SAHOO	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/22620/2025	STATE OF ODISHA M/S GHANASHYAM MISRA AND SONS PRIVATE LIMITED, KOPASTANWA, SARAINGAL	VS	//	
206	D-WP(C)/22621/2025 WP(C)/15607/2025	STATE OF ODISHA RATNAKAR GHOSH VS COLLECTOR, MAYURBHANJA	PRADEEPTA KUMAR BEHERA VS	// // 0	
207	D-WP(C)/22622/2025	GABAKSHYA PATEL VS	SAGARIKA SAHOO VS	// 0	
208	D-WP(C)/22623/2025	STATE OF ODISHA GRAMESWAR MAHADEV VS	TRILOCHAN PANIGRAHI VS	// 0	
209	D-WP(C)/22624/2025	STATE OF ODISHA SHANTI PRIYA PATEL VS	SAGARIKA SAHOO VS	// 0	
210	D-WP(C)/22626/2025	STATE OF ODISHA PRALAYA PATEL VS	SAGARIKA SAHOO VS	// 0	
211	D-WP(C)/22628/2025	STATE OF ODISHA SUSHIL KUMAR CHOUDHURY VS	SAGARIKA SAHOO VS	// 0	
212	D-WP(C)/22629/2025	STATE OF ODISHA M/S GHANASHYAM MISRA AND SONS PRIVATE LIMITED, KOPASTANWA, SARAINGAL	VS	//	
213	D-WP(C)/22630/2025	STATE OF ODISHA M/S SUNAYANA METAL INDUSTRIES LTD VS	BHABANI PRASAD MOHANTY VS	// 0	
214	D-WP(C)/22634/2025	THE ADDL COMMISSIONER GST AND CENTRAL EXCISE, BBSR SABIR AHEMAD KHAN VS	MANOJA KUMAR KHUNTIA VS	// 0	
215	D-WP(C)/22635/2025	STATE OF ODISHA JITENDRIYA MAHANTA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //	

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216	D-WP(C)/22638/2025	M/S SUNAYANA METAL INDUSTRIES LTD VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //	
217	D-WP(C)/22639/2025	CHANDRA SEKHAR MAHANTA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //	
218	D-WP(C)/22642/2025	M/S AYUSH ENGINEERING AND CO. VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //	AOR20220001212C202500017
219	D-WP(C)/22644/2025	M/S SUNAYANA METAL INDUSTRIES LTD VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //	
220	D-WP(C)/22646/2025 WP(C)/15601/2025	SRI RAJA RAJESWARI CONSTRUCTIONS (INDIA) PRIVATE LIMITED VS STATE OF ODISHA	ANANTA KUMAR HANDE PRABHAKAR VS	// 0 //	
221	D-WP(C)/22649/2025	SWASTIK INGOT PVT LTD VS THE ADDL COMMISSIONER GST AND CENTRAL EXCISE, BBSR	BHABANI PRASAD MOHANTY VS	// 0 //	
222	D-WP(C)/22651/2025	ARJUN MOHANTY VS THE STATE TAX OFFICER, CT AND GST BHADRAK CIRCLE	KUMAR PRAJWAL VS	// 0 //	
223	D-WP(C)/22653/2025	JAGADISH PATRA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //	
224	D-WP(C)/22654/2025	SWASTIK INGOT PVT LTD VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //	
225	D-WP(C)/22656/2025	JANAKI MAHANTA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //	
226	D-WP(C)/22658/2025	SWASTIK INGOT PVT LTD VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //	
227	D-WP(C)/22659/2025	RAJENDRA MAJHI	SUSANTA KUMAR SAHU	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/22665/2025	PARAMESWAR DEHURY	SUSANTA KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/22666/2025	NETRANANDA MAHANTA	SUSANTA KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/22667/2025	M/S JUDHISTIR SAMANTARA, GANJAM	SILABHADRA SASTRY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/22668/2025	BIRENDRA PRASAD	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
232	D-WP(C)/22670/2025	SUJIT KUMAR DASH	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		COLLECTOR BARGARH		//	
233	D-WP(C)/22673/2025	KISHOR CHANDRA SWAIN	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/22675/2025	RADHARANI MOHANTY	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/22676/2025	KABITANJALI MAHANTA	MANAS KUMAR CHAND	//	
		VS	VS	0	
		MERCEDES BENZ FINANCIAL SERVICES INDIA PVT LTD		//	
236	D-WP(C)/22677/2025	CHANDRADHOJA SAHOO	SUNKUR SUDHAKAR RAO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/22679/2025	LALATENDU PATRA	RANJIB DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/22680/2025	PRATAP CHANDRA SAMANTARAY	SANGRAM KESHARI BURMA	//	
		VS	VS	0	

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239	D-WP(C)/22681/2025	SUPERINTENDENT, CGST AND CENTRAL EXCISE, KENDRAPADA CIRCLE RANJAN KUMAR SENAPATI VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	// // 0 //	
240	D-WP(C)/22682/2025	THE EXECUTIVE ENGINEER (ELECT) CED TPNODL VS KAMALAKANTA DAS	PRASANTA KUMAR TRIPATHY VS	// 0 //	
241	D-WP(C)/22683/2025	KIRTY CHANDRA BAG VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
242	D-WP(C)/22684/2025	KHIROD KUMAR JENA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
243	D-WP(C)/22685/2025	BIMALENDU PRUSTY VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
244	D-WP(C)/22686/2025	GOLAPI MAJHI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
245	D-WP(C)/22687/2025	M/S URMILA BUILDERS PVT. LTD., BBSR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
246	D-WP(C)/22688/2025	M/S DEYS MEDICAL STORE LTD VS SUBHRANSHU KUMAR SWAIN	SANJAYA KUMAR DAS VS	// 0 //	
247	D-WP(C)/22689/2025	BHARAT CHANDRA BHUYAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
248	D-WP(C)/22690/2025	DR. SARAT KUMAR PARIDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
249	D-WP(C)/22691/2025	NARAYAN CHANDRA PADHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	

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250	D-WP(C)/22692/2025	SIBA NAYAK VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //	
251	D-WP(C)/22693/2025	SMITA SAHU VS STATE OF ODISHA	DR.JANMEJAYA RAY VS	// 0 //	
252	D-WP(C)/22694/2025	SATYABRATA SAHOO VS THE TERRITORY MANAGER (RETAIL), BHARAT PETROLEUM CORPORATION LTD., BBSR	JANMEJAYA RAY VS	// 0 //	
253	D-WP(C)/22695/2025	KIRTY CHANDRA BAG VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
254	D-WP(C)/22696/2025	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
255	D-WP(C)/22697/2025	GAJENDRA SA VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //	AOR20220001212C202500018
256	D-WP(C)/22698/2025	SITARAM AGRAWAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //	
257	D-WP(C)/22699/2025	CHIRANJIT ROUT VS STATE OF ODISHA	NISHAT AFREEN VS	// 0 //	
258	D-WP(C)/22700/2025	SAMANWITA ROUT VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
259	D-WP(C)/22701/2025	M/S AYUSH ENGINEERING AND CO. VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //	AOR20220001212C202500019
260	D-WP(C)/22702/2025	KUNA NAIK VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //	
261	D-WP(C)/22704/2025	NIRANJAN PRUSTY	SHAKTI DATTA TRIPATHY	//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA		//	
262	D-WP(C)/22705/2025	RABINDRA PRADHAN	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/22706/2025	JUBRAJ DHAL	NIRANJAN LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/22707/2025	SURENDRA NATH JENA	NIRANJAN LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/22708/2025	PRASANTA KUMAR MAHARATHY	AMITABH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/22709/2025	AKRURA SAHOO @ AKUR SAHU	TUSAR KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/22710/2025	SREETAM DASH	MANOJ KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/22711/2025	GHANASHYAM SAHU	ANJAN KUMAR BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/22712/2025	M/S. LAB CHEMICALS PRIVATE LIMITED, BBSR	H.V.B.R.K.DORA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/16441/2025	DEEPSIKHA NAYAK	LINGARAJ SARANGI	AIR FIELD P.S. /176 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/16442/2025	MADAN MOHAN MARANDI	BHABANI SHANKAR DASPARIDA	KULIANA /95 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/16443/2025	JAGANNATH BUGUDI	UMA CHARAN MISHRA	BALIAPAL /127 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/16445/2025	STATE OF ODISHA DIKHIA @ UMESH DAS VS	PRIYA RANJAN MISHRA VS	// DHUSURI /170 /2025 ()	
274	D-ABLAPL/16446/2025	STATE OF ODISHA AYUSH RANJAN VS	LINGARAJ SARANGI VS	// INFOCITY PS /210 /2025 ()	
275	D-ABLAPL/16447/2025	STATE OF ODISHA ANIL SINGH VS	AMULYA RATNA PANDA VS	// BAMBARI /82 /2025 ()	
276	D-ABLAPL/16451/2025	STATE OF ODISHA BANESWAR PALEI VS	AMULYA RATNA PANDA VS	// BAMBARI /82 /2025 ()	
277	D-ABLAPL/16452/2025	STATE OF ODISHA MANOJ KU. DIGAL VS	BISWAJIT MOHAPATRA VS	// NCB BHUBANESWAR /9 /2024 ()	
278	D-ABLAPL/16453/2025	UNION OF INDIA BANTI SETH @ SUMIT SETH VS	KIRTAN DANG VS	// BOLANGIR TOWN /384 /2025 ()	
279	D-ABLAPL/16454/2025	STATE OF ODISHA BISHNU BEHERA VS	SUJAY SHANKER SINGHDEO VS	// JUNAGARH /375 /2025 ()	AOD20230000313C202500037
280	D-ABLAPL/16456/2025 ABLAPL/6463/2025	STATE OF ODISHA MIRZA SAJID BAIG VS	ANITA SAHOO VS	// KAKATAPUR /191 /2024 ()	
281	D-ABLAPL/16457/2025	STATE OF ODISHA TRIDEV KUMAR MOHANTA @ BAILU VS	ARUN KUMAR BEHERA VS	// BETNOTI /153 /2025 ()	AOR20220003422C202500062
282	D-ABLAPL/16458/2025	STATE OF ODISHA KALIA DAS VS	ARUN KUMAR BEHERA VS	// BETNOTI /153 /2025 ()	AOR20220003422C202500063
283	D-ABLAPL/16460/2025	STATE OF ODISHA SAROJ KUMAR SAHU VS	ASHOK KUMAR SAHOO VS	// NIKIRAI /170 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/16461/2025 ABLAPL/6465/2025	SAJAN @ SK.SAHJAN VS STATE OF ODISHA	ANITA SAHOO VS	BALASORE SADAR /191 /2025 () //	
285	D-ABLAPL/16465/2025	BULU KRUSHNA CH NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SIMULIA /273 /2025 () //	
286	D-ABLAPL/16467/2025	SRIRAM MEHER VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	NAWAPARA /239 /2022 () //	
287	D-ABLAPL/16468/2025	SATYANARAYAN SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	RANPUR /158 /2025 () //	
288	D-ABLAPL/16469/2025	ANIL BEHERA @ TUNA BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /401 /2025 () //	
289	D-ABLAPL/16470/2025	TRILOCHAN ROUT VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /176 /2025 () //	
290	D-ABLAPL/16474/2025	BISHAL HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	PAPADAHANDI /103 /2025 () //	
291	D-ABLAPL/16478/2025	BHOLESWAR DALAI @ MITHUN VS STATE OF ODISHA	DURGA PRASAD JENA VS	KABISURYANAGAR /314 /2025 () //	
292	D-ABLAPL/16488/2025	NIRANJAN JENA VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /402 /2025 () //	
293	D-ABLAPL/16489/2025	SATYAJIT MAJHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /7 /2024 () //	
294	D-ABLAPL/16492/2025	PRABHUDATTA DASH VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	KANKADAHAD /110 /2025 () //	
295	D-ABLAPL/16497/2025	HARI SAHOO	NARENDRA KUMAR LENKA	NAYAGARH SADAR /142 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/16518/2025	STATE OF ODISHA NAKULA DAS VS	AMITAV TRIPATHY VS	// NIHALPRASAD /138 /2025 ()	
308	D-ABLAPL/16521/2025	STATE OF ODISHA VAKEEL YADAV VS	AMLAN MOHANTY VS	// BAMBARI /82 /2025 ()	
309	D-ABLAPL/16523/2025	STATE OF ODISHA BALARAM NAYAK VS	ARIJEET MISHRA VS	// JAJPUR SADAR /188 /2025 ()	
310	D-ABLAPL/16524/2025	STATE OF ODISHA RANJAN KUMAR MAHANTI @ MOHANTY VS	KAUSHAL HUSSAIN VS	// SINAPALI /131 /2025 ()	
311	D-ABLAPL/16525/2025	STATE OF ODISHA DEBABRATA ROUT @ BIDA ROUT VS	RUDRA NARAYAN PARJA VS	// CHANDABALI /178 /2025 ()	
312	D-ABLAPL/16527/2025	STATE OF ODISHA SISIR PARIDA VS	KARTIK CHANDRA TRIPATHY VS	// BYREE /109 /2025 ()	
313	D-ABLAPL/16528/2025	STATE OF ODISHA SHRABANA PRADHAN VS	SURESH KUMAR JENA VS	// BAUNISUNI /98 /2025 ()	
314	D-ABLAPL/16529/2025	STATE OF ODISHA CHANA @ SUNIL PARIDA VS	KARTIK CHANDRA TRIPATHY VS	// BYREE /109 /2025 ()	
315	D-ABLAPL/16537/2025	STATE OF ODISHA SARBESWAR DAS VS	PRAKASH KUMAR SAMAL VS	// DHENKANAL SADAR /420 /2025 ()	AOR20220004312C202500001
316	D-ABLAPL/16539/2025	STATE OF ODISHA BIDSHI JANI VS	SANKAR PRASAD JENA VS	// KHALLIKOTE /430 /2025 ()	
317	D-ABLAPL/16543/2025	STATE OF ODISHA ASUTOSH BISWAL VS	SANJIT MISHRA VS	// BADAMBADI /219 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :02/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/16544/2025	DEEPAK KUMAR BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /81 /2025 () //	AOR20220001245C202500031
319	D-ABLAPL/16545/2025	VINEET AGRAWAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 () //	
320	D-ABLAPL/16546/2025	ALOK MALIK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR SADAR /183 /2025 () //	
321	D-ABLAPL/16549/2025	ALOK MALIK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR SADAR /185 /2025 () //	
322	D-ABLAPL/16553/2025	KARTIKA NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAIRAKHOL /79 /2024 () //	
323	D-ABLAPL/16554/2025	SANTOSH BARIKI @ SANTOSH KUMAR BARIKI VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /174 /2025 () //	
324	D-ABLAPL/16565/2025	NARAYAN PEREI @ NARAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BHANDARIPOKHARI /268 /2025 () //	
325	D-ABLAPL/16569/2025	KALIA @ JUDHISTIRA BEHERA VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	PURI SADAR /96 /2015 () //	
326	D-ABLAPL/16571/2025	DINA SANTA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /154 /2020 () //	
327	D-ABLAPL/16572/2025	RASA SUBHAM VS STATE OF ODISHA	LAXMI PRIYA BEHERA VS	JARADA /121 /2025 () //	
328	D-ABLAPL/16573/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURIGHAT /192 /2025 () //	
329	D-ABLAPL/16576/2025	AFTAB KHAN	SUKANTA KUMAR NAYAK	DHUSURI /252 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/16581/2025	JOGESWAR SAHU @ JUGESWAR SAHU	ABHIMANYU PARIDA	KEGAON /86 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/16583/2025	KRUSHNA CHANDRA SANTA	ABHAS MOHANTY	JHARIGAM /76 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/16584/2025	BILASINI MOHANTY	SURENDRA KUMAR ROUT	AIR FIELD P.S. /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/16586/2025	URMILA THATOI	JAYDEEP PAL	BRAHMANITARANG /38 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/16587/2025	MD.ARBAB	SUBHENDU KUMAR NAYAK	BELPAHAR /121 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/16592/2025	T.KALAPALATA @ KALPALATA SUBUDHI	SANJIB KUMAR BHANJADEO	KHURDA ROAD G.R.P.S. /56 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/16595/2025	LAXMIKANTA DAS	SATYA NARAYAN MISHRA 4	MAHANGA /42 /2025	AOR20220001615C202500108
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/16600/2025	SUBAS CHANDRA JENA	SANJIB KUMAR BHANJADEO	KHURDA SADAR /141 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/16603/2025	SUMANTA NAG	AMITAV TRIPATHY	GHANTAPADA /74 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/16604/2025	SK.ATAHAR	SANJIB KUMAR BHANJADEO	KHURDA SADAR /141 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/16605/2025	NJAGANNATH DORA	DEEPAK RANJAN PARIDA	BEGUNIAPADA /378 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :02/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/16606/2025	STATE OF ODISHA SURUBABU NAG VS	AMITAV TRIPATHY VS	// GHANTAPADA /74 /2025 ()	
342	D-ABLAPL/16608/2025	STATE OF ODISHA SUNIL KUMAR KAR VS	AKSHAYA KUMAR SUBUDHI VS	// //0 ()	
343	D-ABLAPL/16609/2025	STATE OF ODISHA SANU @ SANU KHATUA VS	SUSANTA KUMAR BARAL VS	// PAHALA /161 /2025 ()	AOR20220001297C202500144
344	D-ABLAPL/16610/2025	STATE OF ODISHA MANAS @ MANASH KUMAR ROUT VS	ACHYUTANANDA PATTANAIAK VS	// BAGHAMARI /88 /2025 ()	
345	D-ABLAPL/16611/2025	STATE OF ODISHA BABA @ ASHUTOSH MISHRA VS	PARTHA SARATHI DAS VS	// KHURDA SADAR /146 /2025 ()	AOD20240000364C202500095
346	D-ABLAPL/16612/2025	STATE OF ODISHA AJIM MOHAMMAD @ AJIMA MOHAMMAD VS	SUSANTA KUMAR BARAL VS	// ATHGARH /10 /2025 ()	AOR20220001297C202500145
347	D-ABLAPL/16613/2025	STATE OF ODISHA AJIM MOHAMMAD @ AJIMA MOHAMMAD VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// ATHGARH /9 /2025 () //	AOR20220001297C202500146

ORISSA HIGH COURT

MISC CASES FILED on :02/06/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MSA/22545/2025 MSA/ /	HI TECH MULTIPLEX PVT. LTD. MP	AFRAAZ SUHAIL	61/2025
2	D-MSA/22545/2025 MSA/ /	HI TECH MULTIPLEX PVT. LTD. MP	AFRAAZ SUHAIL	62/2025
3	D-CRLMP/16541/2025 CRLMP/ /	RAMESH CHANDRA BEHERA MP	NIRANJAN LENKA	126/2025
4	D-TRP(C)/22703/2025 TRP(C)/ /	SUBHASISH KUMAR BEHERA MP	NIRANJAN LENKA	180/2025
5	D-CONTC/16381/2025 CONTC/ /	BIRANCHI NARAYAN NATH MP	PRABIN DAS	214/2025
6	D-RVWPET/22664/2025 RVWPET/ /	SPECIAL PLANNING AUTHORITY, BHADRAKANTASIVA PATRA (1) MP		227/2025
7	D-CRLREV/16540/2025 CRLREV/ /	JAYAKRUSHNA PRADHAN MP	AMITAV TRIPATHY	438/2025
8	D-CRLREV/16540/2025 CRLREV/ /	JAYAKRUSHNA PRADHAN MP	AMITAV TRIPATHY	439/2025
9	D-FAO/14511/2025 FAO/200/2025	MANAGER LEGAL, M/S. ORIENTAL INSURANCE CO. LTD. MP	ANIL KUMAR PATRA, KISHORDA	509/2025
10	D-FAO/13660/2025 FAO/259/2025	D.M, M/S.ORIENTAL INSURANCE CO. LTD. MP	PRAMOD KUMAR TRIPATHY	510/2025
11	D-FAO/22636/2025 FAO/ /	MAHESWAR SAHU MP	MANOJ KUMAR MOHANTY	511/2025
12	D-FAO/22640/2025 FAO/ /	BASANTI KUMARI DEI MP	MANOJ KUMAR MOHANTY	512/2025
13	D-FAO/22645/2025 FAO/ /	NRUSINGHA CHARAN SAHOO MP	MANOJ KUMAR MOHANTY	513/2025
14	D-FAO/22547/2025 FAO/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN,A.G.A	514/2025
15	D-FAO/22547/2025 FAO/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN,A.G.A	515/2025
16	D-FAO/22549/2025 FAO/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN,A.G.A	516/2025
17	D-FAO/22549/2025 FAO/ /	STATE OF ODISHA MP	CHANDRAKANTA PRADHAN,A.G.A	517/2025
18	D-FAO/22660/2025 FAO/ /	AMULYA KUMAR DASH MP	BIJAYA KUMAR PARIDA 2	518/2025
19	D-BLAPL/14803/2025 BLAPL/5219/2025	NRUSINGHA CHANDRA BARIK @ KARTIK MP		656/2025
20	D-BLAPL/11101/2025 BLAPL/4078/2025	LEKHARCHAN ROHIDAS MP	PRAMOD RANJAN BEHERA	657/2025
21	D-BLAPL/16493/2025 BLAPL/ /	PRAMOD KUMAR PARIDA @ PAMA MP	KISHORE KUMAR MISHRA	658/2025
22	D-BLAPL/13216/2025 BLAPL/4703/2025	RAJENDRA SWAIN @ RAJU MP	SANDEEP RAJ PANDA	659/2025
23	D-BLAPL/8684/2025 BLAPL/3314/2025	RAKESH KUMAR NAYAK MP	SOMANATH MITRA, KARTIK CHANDRA TRIPATHY,J.SAHOO	660/2025
24	D-BLAPL/8686/2025 BLAPL/3330/2025	BISWANATH SAHU MP	SOMANATH MITRA, KARTIK CHANDRA TRIPATHY,J.SAHOO	661/2025
25	D-BLAPL/13193/2025 BLAPL/4669/2025	LAKESHWAR MALLIK MP	BINI MISHRA	662/2025
26	D-RSA/9650/2025	CHAKRADHARA ACHARYA	MAHESWAR MOHANTY	

	RSA/171/2025	MP		805/2025
27	D-RSA/20705/2025	NITYANANDA BARAI	JYOTI RANJAN DEO	
	RSA/257/2025	MP		806/2025
28	D-RSA/22662/2025	MANJARI MAHANTA	UMA CHARAN MISHRA	
	RSA/ /	MP		807/2025
29	D-RSA/22662/2025	MANJARI MAHANTA	UMA CHARAN MISHRA	
	RSA/ /	MP		808/2025
30	D-CMP/22544/2025	MIR SAFDAR ALLI	LINGARAJ SARANGI	
	CMP/ /	MP		866/2025
31	D-CMP/8506/2025	AMIYA KUMAR DAS	SOUBHAGYA SUNDAR DAS	
	CMP/340/2025	MP		867/2025
32	D-CMP/8506/2025	AMIYA KUMAR DAS	SOUBHAGYA SUNDAR DAS	
	CMP/340/2025	MP		868/2025
33	D-CMP/4506/2025	BIJAYA KUMAR SWAIN		869/2025
	CMP/336/2025	MP		
34	D-CMP/22674/2025	ANNAPURNA SAHOO	UMA CHARAN MISHRA	
	CMP/ /	MP		870/2025
35	D-ABLAPL/8511/2025	JEEBAN MOHAN NAYAK		
	ABLAPL/3780/2025	MP		1089/2025
36	D-ABLAPL/1610/2025	KALANDI MALLIK		
	ABLAPL/716/2025	MP		1090/2025
37	D-ABLAPL/10274/2023	BHAGYASHREE MOHARANA	GOPAL KRISHNA BEHERA	
	ABLAPL/10274/2023	MP		1091/2025
38	D-ABLAPL/7174/2025	KUNA SUNDARA		
	ABLAPL/2721/2025	MP		1092/2025
39	D-ABLAPL/14889/2025	ASHOK CHANDRA SAMANTARAY @ ASHOK SAMANTARAY		
	ABLAPL/5881/2025	MP		1093/2025
40	D-CRLMC/16448/2025	PRASHANTA KUMAR SAHU	UMA CHARAN MISHRA	
	CRLMC/ /	MP		1439/2025
41	D-CRLMC/16455/2025	AMAR SAHOO	ASHOK KUMAR BEHERA	
	CRLMC/ /	MP		1440/2025
42	D-CRLMC/16459/2025	JAMES NAWEL BARA	BRAJA KISHOR PANDA	
	CRLMC/ /	MP		1441/2025
43	D-CRLMC/16471/2025	PRAKASH KUMAR SAHOO	SAMVIT MOHANTY	
	CRLMC/ /	MP		1442/2025
44	D-CRLMC/16471/2025	PRAKASH KUMAR SAHOO	SAMVIT MOHANTY	
	CRLMC/ /	MP		1443/2025
45	D-CRLMC/16499/2025	SUBASH JENA @ SUBASH KUMAR JENA	PRASANTA KUMAR SAHOO	
	CRLMC/ /	MP		1444/2025
46	D-CRLMC/16550/2025	AJIT SAHU	SOUMYA RANJAN MOHANTY	
	CRLMC/ /	MP		1445/2025
47	D-CRLMC/16562/2025	KRUSHNA CHANDRA PRADHAN	BIBHU PRASAD MOHANTY	
	CRLMC/ /	MP		1446/2025
48	D-MACA/19001/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,ANGUL	ANILAM ALI KHAN	
	MACA/ /	MP		1469/2025
49	D-MACA/20801/2025	LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD.	ABDUL KHALID KHAN	
	MACA/ /	MP		1470/2025
50	D-MACA/21381/2025	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD.	ABDUL KHALID KHAN	
	MACA/ /	MP		1471/2025
51	D-MACA/22589/2025	M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK	CHITRA DASMOHAPATRA	
	MACA/ /	MP		1472/2025
52	D-MACA/22589/2025	M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK	CHITRA DASMOHAPATRA	
	MACA/ /	MP		1473/2025
53	D-MACA/18398/2025	D.M.,SRIRAM GENERAL INSURANCE CO. LTD.,KHIRKHALAN	LAJPA KHALID KHAN	
	MACA/ /	MP		1474/2025
54	D-MACA/18409/2025	D.M.,SRIRAM GENERAL INSURANCE CO. LTD.,KHIRKHALAN	LAJPA KHALID KHAN	
	MACA/ /	MP		1475/2025
55	D-MACA/22669/2025	D.M., ORIENTAL INSURANCE CO. LTD.,ANGUL	ANILAM ALI KHAN	
	MACA/ /	MP		1476/2025
56	D-CRLA/16449/2025	SAGAR SETHY	DEEPAK KUMAR SAHOO	
	CRLA/ /	MP		1516/2025
57	D-CRLA/16449/2025	SAGAR SETHY	DEEPAK KUMAR SAHOO	
	CRLA/ /	MP		1517/2025

58	D-CRLA/16449/2025 CRLA/ /	SAGAR SETHY MP	DEEPAK KUMAR SAHOO	1518/2025
59	D-CRLA/16486/2025 CRLA/ /	BIBI GOLARI MP	SUBODH KUMAR MOHANTY	1519/2025
60	D-CRLA/16486/2025 CRLA/ /	BIBI GOLARI MP	SUBODH KUMAR MOHANTY	1520/2025
61	D-CRLA/16519/2025 CRLA/ /	ANIL KUMAR JENA MP	DEVASHIS PANDA	1521/2025
62	D-CRLA/16519/2025 CRLA/ /	ANIL KUMAR JENA MP	DEVASHIS PANDA	1522/2025
63	D-CRLA/16519/2025 CRLA/ /	ANIL KUMAR JENA MP	DEVASHIS PANDA	1523/2025
64	D-CRLA/16570/2025 CRLA/ /	JHULU DAS MP	ANJAN KUMAR BISWAL	1523/2025
65	D-WA/35727/2024 WA/2668/2024	RASHMI SAMANTRAY MP	NIRANJAN LENKA	2754/2025
66	D-WA/22625/2025 WA/ /	ODISHA STAFF SELECTION COMM., KHORDA MP	SUDHRA NARAYAN PATNAIK	2755/2025
67	D-WA/22625/2025 WA/ /	ODISHA STAFF SELECTION COMM., KHORDA MP	SUDHRA NARAYAN PATNAIK	2756/2025
68	D-WA/22550/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	2757/2025
69	D-WA/22550/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	2758/2025
70	D-WA/22550/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	2759/2025
71	D-WA/22552/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	2760/2025
72	D-WA/22552/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	2761/2025
73	D-WA/22661/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2762/2025
74	D-WA/22661/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2763/2025
75	D-WA/22661/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2764/2025
76	D-WP(C)/22542/2025 WP(C)/15585/2025	AMIT JYOTI RANJAN SWAIN MP	UPENDRA KUMAR SAMAL	9323/2025
77	D-WP(C)/20307/2025 WP(C)/14507/2025	SASMITA GOCHHAYAT MP	SUBAS CHANDRA DAS	9324/2025
78	D-WP(C)/20308/2025 WP(C)/14536/2025	BIDYADHAR GOCHHAYAT MP	SUBAS CHANDRA DAS	9325/2025
79	D-WP(C)/20306/2025 WP(C)/14721/2025	GANESH RANJAN ROUT MP	SUBAS CHANDRA DAS	9326/2025
80	D-WP(C)/22543/2025 WP(C)/ /	SWARNALATA PADHY MP	SATYAJIT MOHAPATRA (2)	9327/2025
81	D-WP(C)/22548/2025 WP(C)/ /	RAYAL ENTERPRISES AND SUPPLIERS, PURI MP	PRASANTA KUMAR SATAPATHY	9328/2025
82	D-WP(C)/21662/2025 WP(C)/14960/2025	M/S D.K. ENGINEERING AND CONSTRUCTION, MP	PRANJAN CHANDRA NAYAK	9329/2025
83	D-WP(C)/27770/2024 WP(C)/15732/2024	SHIBA CHARAN DAS MP	LAXMIKANTA MOHANTY	9330/2025
84	D-WP(C)/27755/2024 WP(C)/15729/2024	RAJ KISHORE SAHOO MP	LAXMIKANTA MOHANTY	9331/2025
85	D-WP(C)/22570/2025 WP(C)/ /	KAILASH CHANDRA BEHERA MP	ASHOK KUMAR BEHERA	9332/2025
86	D-WP(C)/30748/2022 WP(C)/30748/2022	SIBARAM PATRA MP	SUDARSAN BEHERA	9333/2025
87	D-WP(C)/22575/2025 WP(C)/15589/2025	RABINDRA NATH BALA MP	PABITRA KUMAR DUTTA	9334/2025
88	D-WP(C)/20328/2025 WP(C)/14407/2025	BJEM PARENTS ASSOCIATION, KHORDHA MP		9335/2025
89	D-WP(C)/22577/2025	MANOJ KUMAR SAHOO @ MANOJ SAHU	AMIT PRASAD BOSE	

121	D-WP(C)/22644/2025 WP(C)/ /	M/S SUNAYANA METAL INDUSTRIES LTD MP	BHABANI PRASAD MOHANTY	9368/2025
122	D-WP(C)/22646/2025 WP(C)/15601/2025	SRI RAJA RAJESWARI CONSTRUCTIONS (INDIA) MP	INDIA PRNARA JAMHEDT NYDEKABAD	9369/2025
123	D-WP(C)/22642/2025 WP(C)/ /	M/S AYUSH ENGINEERING AND CO. MP	SATRUGHNA DASH (A)	9370/2025
124	D-WP(C)/22649/2025 WP(C)/ /	SWASTIK INGOT PVT LTD MP	BHABANI PRASAD MOHANTY	9371/2025
125	D-WP(C)/22654/2025 WP(C)/ /	SWASTIK INGOT PVT LTD MP	BHABANI PRASAD MOHANTY	9372/2025
126	D-WP(C)/22658/2025 WP(C)/ /	SWASTIK INGOT PVT LTD MP	BHABANI PRASAD MOHANTY	9373/2025
127	D-WP(C)/22667/2025 WP(C)/ /	M/S JUDHISTIR SAMANTARA, GANJAM MP	SILABHADRA SASTRY	9374/2025
128	D-WP(C)/22668/2025 WP(C)/ /	BIRENDRA PRASAD MP	BHABANI PRASAD MOHANTY	9375/2025
129	D-WP(C)/22675/2025 WP(C)/ /	RADHARANI MOHANTY MP	MAHESWAR MOHANTY	9376/2025
130	D-WP(C)/14152/2025 WP(C)/10096/2025	MAA DAKHINAKALI W.C.S.LTD, CUTTACK MP	KTISHREE TRIPATHY	9377/2025
131	D-WP(C)/22676/2025 WP(C)/ /	KABITANJALI MAHANTA MP	MANAS KUMAR CHAND	9378/2025
132	D-WP(C)/22677/2025 WP(C)/ /	CHANDRADHOJA SAHOO MP	SUNKUR SUDHAKAR RAO	9379/2025
133	D-WP(C)/22679/2025 WP(C)/ /	LALATENDU PATRA MP	RANJIB DAS	9380/2025
134	D-WP(C)/22682/2025 WP(C)/ /	THE EXECUTIVE ENGINEER (ELECT) CED MP	PRASANTA KUMAR TRIPATHY	9381/2025
135	D-WP(C)/22683/2025 WP(C)/ /	KIRTY CHANDRA BAG MP	SUKANTA KUMAR DALAI	9382/2025
136	D-WP(C)/22686/2025 WP(C)/ /	GOLAPI MAJHI MP	ASHIS KUMAR MISHRA	9383/2025
137	D-WP(C)/22687/2025 WP(C)/ /	M/S URMILA BUILDERS PVT. LTD., BBSR MP	SUKANTA KUMAR DALAI	9384/2025
138	D-WP(C)/22688/2025 WP(C)/ /	M/S DEYS MEDICAL STORE LTD MP	SANJAYA KUMAR DAS	9385/2025
139	D-WP(C)/22690/2025 WP(C)/ /	DR. SARAT KUMAR PARIDA MP	JAJATI KESHARI KHUNTIA	9386/2025
140	D-WP(C)/22691/2025 WP(C)/ /	NARAYAN CHANDRA PADHI MP	GYANA RANJAN SETHI	9387/2025
141	D-WP(C)/22694/2025 WP(C)/ /	SATYABRATA SAHOO MP	JANMEJAYA RAY	9388/2025
142	D-WP(C)/22693/2025 WP(C)/ /	SMITA SAHU MP	DR.JANMEJAYA RAY	9389/2025
143	D-WP(C)/22696/2025 WP(C)/ /	RAMESH CHANDRA SAHOO MP	KARUNAKAR RATH	9390/2025
144	D-WP(C)/22699/2025 WP(C)/ /	CHIRANJIT ROUT MP	NISHAT AFREEN	9391/2025
145	D-WP(C)/22700/2025 WP(C)/ /	SAMANWITA ROUT MP	KARUNAKAR RATH	9392/2025
146	D-WP(C)/22702/2025 WP(C)/ /	KUNA NAIK MP	SHAKTI DATTA TRIPATHY	9393/2025
147	D-WP(C)/22697/2025 WP(C)/ /	GAJENDRA SA MP	SATRUGHNA DASH (A)	9394/2025
148	D-WP(C)/22704/2025 WP(C)/ /	NIRANJAN PRUSTY MP	SHAKTI DATTA TRIPATHY	9395/2025
149	D-WP(C)/22705/2025 WP(C)/ /	RABINDRA PRADHAN MP	RANJIT SAMAL	9396/2025
150	D-WP(C)/22707/2025 WP(C)/ /	SURENDRA NATH JENA MP	NIRANJAN LENKA	9397/2025
151	D-WP(C)/22701/2025 WP(C)/ /	M/S AYUSH ENGINEERING AND CO. MP	SATRUGHNA DASH (A)	9398/2025
152	D-WP(C)/22708/2025	PRASANTA KUMAR MAHARATHY	AMITABH MISHRA	

	WP(C)/ /	MP		9399/2025
153	D-WP(C)/22709/2025	AKRURA SAHOO @ AKUR SAHU	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		9400/2025
154	D-WP(C)/22709/2025	AKRURA SAHOO @ AKUR SAHU	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		9401/2025
155	D-WP(C)/22710/2025	SREETAM DASH	MANOJ KUMAR KHUNTIA	
	WP(C)/ /	MP		9402/2025
156	D-WP(C)/22711/2025	GHANASHYAM SAHU	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		9403/2025